



Government of Jammu and Kashmir
General Administration Department
Civil Secretariat, J&K

Notification

Jammu, the 28th of February, 2024

S.O.135.- In exercise of the powers conferred by proviso to Article 309 of the Constitution read with section 15 of the Jammu and Kashmir Civil Services (Decentralization and Recruitment) Act, 2010, the Lieutenant Governor is pleased to direct that after Rule 6 of the Jammu and Kashmir Appointment to Class-IV (Special Recruitment) Rules, 2020, the following shall be added as Rule-7; namely:

“7. Wait list.- (1) The Board shall draw a separate wait list for each combined cadre (UT/ Divisional/ District) equal to the number of selected candidates in each cadre, which shall remain in force for a period of one year. The Government, for the reasons to be recorded, may extend the validity of the waiting list for another 6 months.

(2) The combined wait list shall be maintained by the Service Selection Board separately.

(3) In case any vacancy remains unfilled due to non-joining, the Administrative Department shall immediately and not later than three months inform the General Administration Department.

(4) The General Administration Department shall consolidate the vacancies that accrue due to non-joining and forward the same to Service Selection Board, which shall forward a list of candidates next in merit to General Administration Department after following the procedure as adopted at the time of framing of the Select List.”

This notification shall be deemed to have come into force with effect from 26.09.2023.

By order of the Lieutenant Governor.

(Sanjeev Verma) IAS

Commissioner/ Secretary to the Government

Dated: 28.02.2024

No: GAD-MTG0RBIV/127/2023

Copy to the:-

1. Learned Advocate General, J&K.
2. All Financial Commissioners (Additional Chief Secretaries).
3. Director General of Police, J&K.
4. Director General, J&K Institute of Management, Public Administration and Rural Development.

5. All Principal Secretaries to the Government.
6. Principal Secretary to the Lieutenant Governor, J&K.
7. All Commissioner/ Secretaries to the Government.
8. Chief Electoral Officer, J&K.
9. Joint Secretary (JKL), Ministry of Home Affairs, Government of India.
10. Divisional Commissioner, Kashmir/Jammu.
11. Chairperson, J&K Special Tribunal
12. All Heads of Departments/ Managing Directors.
13. Secretary, J&K Public Service Commission.
14. All Deputy Commissioners.
15. Director, Information, J&K.
16. Director, Estates, Jammu/ Kashmir.
17. Director, Archives, Archaeology and Museums, J&K.
18. Secretary, J&K Services Selection Board.
19. Secretary, J&K, Legislative Assembly.
20. General Manager, Government Press, Jammu/ Srinagar.
21. Private Secretary to Advisor (B) to Lieutenant Governor
22. Private Secretary to the Chief Secretary.
23. In-charge Website, GAD.
24. Notification file/ Stock file.

“Hindi and Urdu Versions shall follow”